

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 27th of January, 2025

It is for the general information of all concerned that on account of the preliminary hearing of the Tribunal constituted under Unlawful Activities (Prevention) Act, 1967 in the matter of ULFA, on **28.01.2025 (Tuesday)** in the **Court No. 02** of the **Gauhati High Court (Old block)**, the *Entrance and Exit Gates (Gate nos. 2 & 3)* to the Gauhati High Court (Old Block), Dighalipukhuri Side will be restricted for entry of all types of vehicles.

Inconvenience caused, is highly regretted.

By Order,
Sd/- Nayan Shankar Baruah
REGISTRAR (ADMIN)

Memo No. HC. III – 07/2024/618-631 /G dated Guwahati, the 27th January, 2025.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
4. The President/General secretary, Gauhati High Court Advocates' Association, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this notice in the official website of the Gauhati High Court.*
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Chief Security Officer, Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
13. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (ADMIN) 23/1/25